

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 237/Admin.(Services)/2023 Dated: Allahabad: April 21, 2023

Subject: Regarding Nomination of all the Presiding Officers of Commercial Courts and Land Acquisition, Rehabilitation and Resettlement Authorities (LARRA) of U.P. for participation in the 03 Days Special Training Programme, scheduled to be held from 28-30 April, 2023 at JTRI, Lucknow.

Sir,

With reference to Institute's letter no. Spl. Trg. Pos of LARA & Comm. Courts/2023-533 dated 18.04.2023 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate **all the Presiding Officers of Commercial Courts** and **all the Presiding Officers of Land Acquisition, Rehabilitation and Resettlement Authorities (LARRA) of U.P.** for participation in the captioned Special Training Programme, scheduled to be held from **28 to 30 April, 2023** at JTRI, Lucknow.

I am, therefore, to request you to kindly take necessary actions accordingly.

With regards,

Yours sincerely,

sd/-

**I/c Joint Registrar (J) (Services)
"For the Registrar General"**

No. 237(i)/Admin.(Services)/2023 Dated: Allahabad: April 21, 2023

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the **Presiding Officers of Commercial Courts** and all the **Presiding Officers of Land Acquisition, Rehabilitation and Resettlement Authorities (LARRA) in U.P.** with the request to kindly attend the aforementioned training programme at JTRI, Lucknow, scheduled to be held from 28-30 April, 2023.

sd/-

**Assistant Registrar (Services)
"For the Registrar General"**